

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 31

Restoration Appl. 1/2023
In
CP No. 37/ND/2014
RT CP No. 214/Chd/Hry/2017
(Disposed of)

IN THE MATTER OF:

Shri. Sumit Dhir

...Petitioner

Vs.

M/s. Habitare Hotels & Resorts Pvt. Ltd. & ors.

...Respondents

Under Section: 397-398 CA, 1956 R11, NCLT

Since the Hon'ble Members are on leave, the matter is adjourned to
31.05.2024.

-sd-
Court Officer

March 22, 2024
SM